

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

Junior Civil Judges - Transfers and Postings of Junior Civil Judges -  
ORDERS - ISSUED.

ROC.NO.1944/2019-B.SPL.

NOTIFICATION NO.305-B.SPL.

DATED:08.07.2019.

READ:

The High Court is pleased to order the following Transfers and Postings of Junior Civil Judges:-

The Junior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their post **and also the posts which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the posts which his/her predecessor is holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri K.Dasaradha Ramaiah, Junior Civil Judge - cum- Judicial Magistrate of First Class, Bhainsa, Adilabad District.	III Addl. Junior Civil Judge-cum-XXIV Metropolitan Magistrate, Kukatpally <b>(Post Kept Vacant)</b>	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Nirmal.	I Addl. Junior Civil Judge -cum- XVI Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District
2.	Smt. M.Eunice, I Addl. Junior Civil Judge, Godavarikhani, Karimnagar District.	III Metropolitan Magistrate, L.B.Nagar <b>(Post Kept Vacant)</b>	II Addl. Junior Civil Judge-cum-II Addl. Judicial Magistrate of First Class, Godavarkhani	II Metropolitan Magistrate <b>(Juvenile Court)</b> , Cyberabad at L.B.Nagar.

3.	Ms. V.Sowmya, III Addl. Junior Civil Judge, Khammam.	III Additional Junior Civil Judge, Medchal (Post Kept Vacant)	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-IV Addl. Junior Civil Judge, Khammam	II Addl. Junior Civil Judge-cum- XV Metropolitan Magistrate, Cyberabad at Medchal.
4.	Smt Shalini Shakelli, Junior Civil Judge, Achampet, Mahabubnagar District	XX Asst. Judge, City Civil Court, Hyderabad (Post Kept Vacant)	Addl. Junior Civil Judge, Kalwakurthy	VII Asst. Judge, City Civil Court, Hyderabad
5.	Sri Sattu Ravinder, Junior Civil Judge, Andole at Jogipet, Medak District.	Prl Junior Civil Judge, Gazwel (Post Kept Vacant)	Prl. Junior Civil Judge, Sangareddy	Addl. Junior Civil Judge, Gazwel
6.	Ms. R.Lavanya Junior Civil Judge-cum- Special Judicial Magistrate of First Class - cum - Additional Junior Civil Judge, Medak.	Ms R.Lavanya on completion of her training programme at Telangana State Judicial Academy, Secunderabad by 31.12.2019 shall regularly assume charge of her new post of <b>Principal Junior Civil Judge, Medak</b> , from the Junior Civil Judge, Narsapur for which post she is holding full additional charge and will be in full additional charge of the post of Junior Civil Judge -cum- Special Judicial Magistrate of First Class -Cum- Additional Junior Civil Judge, Medak, until further orders.		
7.	Smt A.Nirmala, IV Additional Junior Civil Judge (Juvenile Court), Warangal.	Judicial Magistrate of First Class (Special Mobile Court) Sangareddy. (Post Kept Vacant)	VII Addl. Junior Civil Judge, Warangal	Prl. Junior Civil Judge, Sangareddy

The officers mentioned in Column Number 4 will be in full additional charge of the post(s) mentioned in Column Number 2, until further orders.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges, shall make alternative arrangements under intiation to the High Court.

Ms. R.Lavanya, Junior Civil Judge-cum- Special Judicial Magistrate of First Class - cum - Additional Junior Civil Judge, Medak who is now undergoing training at Telangana State Judicial Academy, Secunderabad, from 01.07.2019 to 31.12.2019 is hereby directed to take charge of the post of Prl. Junior Civil Judge, Medak and will be in full additional charge of the post of Junior Civil Judge-cum- Special Judicial Magistrate of First Class - cum - Additional Junior Civil Judge, Medak, until further orders.

Smt A.Nirmala, IV Additional Junior Civil Judge (Juvenile Court), Warangal, who was nominated to the training programme at Telangana State Judicial Academy, Secunderabad, from 16.08.2019 to 30.11.2019 shall handover charge of her post to Principal Junior Civil Judge, Sangareddy instead of VII Additional Junior Civil Judge, Warangal, while proceedings to said training programme at Telangana State Judicial Academy, Secunderabad and the Principal Junior Civil Judge, Sangareddy will be in full additional charge of the post of Judicial Magistrate of First Class (Special Mobile Court), Sangareddy, Medak District during the training period of Smt A.Nirmala.

- NOTE:
1. All the officers shall get themselves relieved from their present post after attending the National Lok Adalath scheduled on 13.07.2019 and join in their new posts on or before 22.07.2019 without fail.
  2. All the Officers under orders of transfer are directed to pronounce their judgments / orders which were already reserved and join at their new stations.
  3. All the Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relief in the previous post and the date of joining in the new post within seven days from the date of joining in the new post.
  4. The officer(s) Viz., Sri K.Dasarath Ramaiah, Smt M.Eunice, MsV.Sowmya, Smt Shalini Shakelli, Sri Sattu Ravinder and Smt A.Nirmala are not entitled to draw transfer grant / disturbance allowance, transfer T.A., and other consequential benefits since the officer(s) are transferred to the present station on their request.
  5. The Order placed in the High Court's Website <http://hc.ts.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.



REGISTRAR GENERAL 8.7.19.  
FAC REGISTRAR (VIGILANCE)

To

1. The officers and incharge officers concerned.
2. The Prl. Secretary to Hon'ble the Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court for the State of Telangana, Hyderabad

4. The Registrar, I.T-cum-Central Project Coordinator, High Court for the State of Telangana, Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Director, Telangana State Judicial Academy, Secunderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad
9. The Chief Judge, City Small Causes Court, Hyderabad
10. The Metropolitan Sessions Judge, Hyderabad.
  
11. **THE PRL. DISTRICT JUDGES:**  
Adilabad, Karimnagar, Khammam, Mahaboobnagar Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar, Warangal
  
12. **THE I ADDL. DISTRICT JUDGES:**  
Adilabad, Karimnagar, Khammam, Mahaboobnagar Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar, Warangal
  
13. **THE PAY AND ACCOUNTS OFFICER, HYDERABAD:**
  
14. **THE DISTRICT TREASURY OFFICERS:**  
Adilabad, Karimnagar, Khammam, Mahaboobnagar Medak at Sangareddy, Nalgonda Nizamabad, Warangal
  
15. **THE SECTION OFFICERS:-**  
  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana, Hyderabad